

SPECIAL BENCH
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/58(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	VIDYA RAM STEELS PVT. LTD.
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Mr. Jitendra Patnaik, Adv.] For the Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel Mr. Jitendra Patnaik submits that he would use a supplementary affidavit to bring on record the NoC of the creditors.
3. Let the same be done within a month.
4. List the matter on **06.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)